

राजस्थान राजपत्र विशेषांक

RAJASTHAN GAZETTE Extraordinary

साअधिकार प्रकाशित

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जिला बोर्डो, परिषदों एवं नगर आयोजना संबंधी, विज्ञप्तियां आदि।

Urban Development & Housing Department

Notification

Jaipur, January 20, 2020

Subject: - Amendments in various provisions and Insertion of Provision-3C in Chief Minister's Jan Awas Yojana-2015.

F.18(36)UDH/NAHP/2014-Pt .-In order to achieve the targets under various verticals of Pardhan Mantri Awas Yojana (Urban) under "Housing for All" Mission. Following Amendments in various existing provisions / New Provisions / Revisions in General Conditions in the Chief Minister's Jan Awas Yojana-2015 are hereby notified as below:-

1. Amendments

Provision- 3B

S.No.-6 "Saleable Area" is amended and a new S.No. 12 -'a' is added in Technical Parameters for EWS/LIG segment of this provision, as under: -

S.No.	Description of Provisions	Parameters
6	Saleable Area	• Saleable area upto— 70%
		 Saleable area to be used for EWS/LIG/MIG-A, housing as: Minimum 20% Units for EWS Minimum 50% Units for LIG Remaining Units for MIG-A* category.
	Minimum Internal Roads only for EWS/LIG component	
12-'a'	Width of Internal Roads	Length of Internal Roads (Max.)
	{In Meters}	{In Meters}
	6.0	75
	7.5	150
	9.0	250
	12.0	Above 250

Note:-

- Incentives provided for developers are only for EWS / LIG component. For the land area (Saleble) under MIG-A Units, the conversion charges, Building Plan approval charges are to be paid by developers as per prescribed norms / byelaws.
- In case if developer wishes construct G or G+1 only, then the minimum criteria of 120 units/acre shall not be mandatory.
- These parameters shall be applicable for upcoming and ongoing projects under CMJAY.

^{*}Maximum plot area of MIG-A category shall be 76-120 sq.mts. with minimum frontage of 4.5 mt.

Provision- 3C

Development of EWS / LIG Plots / Houses by Private Developer on Private Land (Plotted Development in the format of developed Plots and units upto G+1 floors)

<u>General / Technical Parameters</u> —

S.No.	Description of Provisions	Parameters
1.	Minimum Area	0.50 hec.
2.	Land distribution	 Maximum Saleable area – 70% 100% Plots for EWS/LIG/MIG-A category only. Minimum 20% Plots for EWS, Minimum 50% Plots for LIG and remaining Plots for MIG-A* category. Minimum 5% area for Park/Open Space and Minimum 5% area for Facilities Minimum 1% area for Informal shops.
3.	Minimum Plots to be constructed	Out of total Residential Plots of EWS/LIG/MIG-A proposed in the Scheme, developer has to construct EWS/ LIG/MIG-A units Upto G+1 Floors on minimum 20% Plots under each category.
4.	Approach Road	Minimum 9.0 m.
5.	Minimum Internal Roads for Width of Internal Roads {In meters}	EWS/LIG component Length of Internal Roads (Max.) {In meters}
	6.0	75
	7.5	150
	9.0 12.0	250 Above 250

Note:

- The proposed projects under Provision-3C shall be examined on case to case basis, looking to the utility and in larger public interest and shall be decided by the State Government.
- In case if developer wishes to construct G or G+1 only, then the minimum criteria of 120 units/acre shall not be mandatory.
- These parameters shall be applicable for upcoming and ongoing projects under CMJAY.
- Incentives provided for developers shall be as per Provision 3"B", only for EWS / LIG component. For the land area (Saleble) under MIG-A houses, the conversion charges, Building Plan approval charges are to be paid by developers as per prescribed norms / byelaws.

^{*}Maximum plot area of MIG-A category shall be 76-120 sq.mts. with minimum frontage of 4.5 mt.

2. Revisions – General Conditions

- **4A** The Timeline for completion of EWS/LIG components of the projects proposed under all provisions shall be as below:
 - i. Upto 200 EWS/LIG units 30 months.
 - ii. Above 200 upto 400 EWS/LIG units 36 months.
 - iii. Above 400 upto 600EWS/LIG units 48 months.
 - iv. Above 600 EWS/LIG units 60 months.
- 5A For EWS/LIG category the sale price under the provision no. 1A, 1B, 1C, 2 & 4 are specified. General sale price for EWS/LIG flats would be Rs. 1600/- per sq.ft. under these provisions. For sale of EWS/LIG plots, sale price shall be as per Rule 18 of The Rajasthan Improvement Trust (Disposal of Urban Land) Rules, 1974. The sale price of EWS/LIG units wherever applicable shall be increased by 5% annually in the beginning of each financial year, however, the next revision shall be w.e.f. 1st April, 2020, these provisions shall be applicable for upcoming and ongoing projects under these provisions of CMJAY.
- **5C. -** New provision at Point no.5 " *Price of Allotment* " is added as below:-
 - "5C The maximum sale price in provision no. 1A, 1B, 1C, 2&4 specified in the Policy may be relaxed by the State Government in the projects proposed on precious lands of Government Agencies and Private Developers."

This bears the approval of competent authority.

Maneesh Goyal, **Joint Secretary- I**

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